

**Government of India
Ministry of Finance
Department of Economic Affairs
Budget Division**

New Delhi, dated September 18, 2017

NOTIFICATION

Auction for Sale (Re-issue) of Government Stock (GS)

F.No.4 (7) W&M/2017: Government of India hereby notifies sale (re-issue) of the following Government Stock:

Name of the Security	Date of Original Issue	Tenure (yy-mm-dd)	Date of Maturity	Base	Method	Notified Amount (in ₹ Crore)
6.84% GS 2022	Sep. 12, 2016	06-03-07	Dec. 19, 2022	Price	Multiple	3000
6.68% GS 2031	Sep. 04, 2017	14-00-13	Sep. 17, 2031	Price	Multiple	8000
6.57% GS 2033	Dec. 05, 2016	17-00-00	Dec. 05, 2033	Price	Multiple	2000
7.06% GS 2046	Oct. 10, 2016	30-00-00	Oct. 10, 2046	Price	Multiple	2000

The sale will be subject to the terms and conditions spelt out in this notification (called 'Specific Notification'). The Stock will be sold through Reserve Bank of India, Mumbai Office, Fort, Mumbai- 400 001 as per the terms and conditions specified in the General Notification F.No.4(13)-W&M/2008, dated October 8, 2008 issued by Government of India.

Allotment to Non-competitive Bidders

2. The Government Stock up to 5% of the notified amount of the sale will be allotted to eligible individuals and institutions as per the enclosed Scheme for Non-competitive Bidding Facility in the Auctions of Government Securities (**Annex**).

Place and date of auction

3. The auction will be conducted by Reserve Bank of India, Mumbai Office, Fort, Mumbai-400 001 on **September 22, 2017**. Bids for the auction should be submitted in electronic format on the Reserve Bank of India Core Banking Solution (E-Kuber) system on **September 22, 2017**. The non-competitive bids should be submitted between 10.30 a.m. and 11.30 a.m. and the competitive bids should be submitted between 10.30 a.m. and 12.00 noon.

When Issued Trading

4. The Stock will be eligible for "When Issued" trading in accordance with the guidelines issued by the Reserve Bank of India.

Date of issue and payment for the stock

5. The result of the auction shall be displayed by the Reserve Bank of India at its Fort, Mumbai Office on **September 22, 2017**. The payment by successful bidders will be on **September 25, 2017** i.e. the date of re-issue. *The payment for the stocks will include accrued interest on the nominal value of the Stock allotted in the auction from the date of last coupon payment date to the date upto which accrued interest is due as mentioned in the table in para 6.*

Payment of Interest and Re-payment of Stock

6. Interest will accrue on the nominal value of the Stock from the date of last coupon payment and will be paid half yearly. The Stock will be repaid at par on date of maturity.

Name of the Security	Coupon rate (%)	Last Coupon payment	Date upto which accrued interest is due	Date of Coupon payments (month / date)
6.84% GS 2022	6.84	June 19, 2017	September 24, 2017	Dec 19 th and June 19 th
6.68% GS 2031	6.68	Sep 17, 2017	September 24, 2017	Mar 17 th and Sep 17 th
6.57% GS 2033	6.57	June 05, 2017	September 24, 2017	Dec 05 th and June 05 th
7.06% GS 2046	7.06	April 10, 2017	September 24, 2017	Oct 10 th and April 10 th

By Order of the President of India

(Prashant Goyal)
Joint Secretary to the Government of India